

be increased. National Cooperative Development Corporation will provide more assistance for this in the form of Seed Money, both for cotton growers spinning mills and weavers spinning mills.

6. For improving marketing of handloom products, a more intensive implementation of schemes for design and product improvement by national level publicity, exhibitions, and design exercise will be undertaken. A special scheme will be drawn up to graduate the handloom production, which is often of low value items, to high value products suitable for export markets. This will be done by better design inputs, upgradation of technology, diversion of weavers from cotton to silk and tassar weaving. Special projects for modernisation of looms for products suitable for export markets will be drawn up.

World Bank Assistance for Projects in Rajasthan

4113. SHRI RAM NARAIN BERWA : Will the Minister of FINANCE be pleased to state :

(a) the names of projects being implemented in Rajasthan with the World Bank assistance;

(b) whether work on a number of these projects have been at a standstill due to non-availability of timely assistance from the World Bank;

(c) whether the Union Government propose to take up the matter with the World Bank authorities; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) :

(a) A number of Multi-State projects with Rajasthan as a participating state are under implementation with World Bank assistance. A list of these projects is given in the attached statement.

(b) to (d) The World Bank assistance is provided to the state governments on reimbursement basis. Initially the expenditure is incurred by the state government. Therefore, the question of stoppage of work under these projects due to non-availability of timely assistance from World Bank does not arise. Thus (c) & (d) do not arise.

STATEMENT

List of Projects in Rajasthan

Sl. No.	Name of the project	Assistance US \$ Million
1.	Vocational Training Project	280.0*
2.	First Technician Education	260.0*
3.	State Road Project	256.572*
4.	Dam Safety Project	153.0*
5.	NEAP-I Project	53.40*
6.	TWDP (Plains)	67.45*
7.	NARP-II	97.14*
8.	National Social Forestry Project	225.097*
9.	National Seeds Project-III	154.268*

Sl. No.	Name of the project	Assistance US \$ Million
10.	NCDC-III	280.471*
11.	National Dairy-II	367.244*

* Data relates to the projects as a whole Rajasthan share is not available.

[English]

Pay fixation in cases of Bunching question

4114. SHRI G. DEVARAYA
 NAIK :
 SHRI V. KRISHNA RAO :
 SHRI C. P. MUDALA
 GIRIYAPPA :

Will the Minister of FINANCE be pleased to state :

(a) whether Note 3 below Rule 7 of the Central Services (Revised Pay) Rules, 1986 stipulates fixation of pay in cases of 'bunching';

(b) whether as per the above provisions an officer who has drawn pay from the 6th upto 10th stage in a grade is entitled to one extra increment on fixation of his pay in the revised grade;

(c) whether the fixation was to be done on January 1, 1986 and such officer could draw his increment only on January 1, 1987;

(d) whether in view of the above stated provision, the officer whose original date of increment is any month subsequent to January gets advantage not of one increment but only of one month or few months;

(e) whether the Government propose to rectify this anomaly; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POT-DUKHE) : (a) Rule 7 of the Central Civil Services (Revised Pay) Rules, 1986 deals with cases of fixation of pay in the revised scale with effect from 1-1-1986. Note 3 below this Rule provides for stepping up of pay where the pay of Government Servants drawing pay at more than five consecutive stages in the pre-revised scale fixed under Rule 7(i) *ibid* gets bunched.

(b) Note 3 *ibid* provides for stepping up of pay with effect from 1-1-1986 by one increment in such cases.

(c) In all cases of stepping up, including cases of bunching, the next increment becomes due on completion of 12 months from the date of stepping up of the pay.

(d) In cases of stepping up of pay from 1-1-1986 the benefit of increment always differs from case to case depending upon the date of increment in the pre-revised scale. The basic intention behind stepping up of the pay is to remove anomaly in pay fixed in revised scale.

(e) and (f) Stepping up of pay as explained in (a) to (d) above does not result in any anomaly. On the other hand, it seeks to remove the anomaly.

Irregularities in State Bank of Indore

4115. SHRI RAM BADAN : Will the Minister of FINANCE be pleased to state :

(a) the number of frauds/irregularities committed in the branches of State Bank of Indore in the country during the last three years and upto June 30, 1991, State-wise and branch-